

(16)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/628/ (IB)/2017
NAME OF THE PETITIONER(S) : M R VENTURE
NAME OF THE RESPONDENT(S) : ROYAL SPLENDER DEVELOPERS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	M. SUNIL KUMAR	REPRESENTATION BY WHOM	M. Sunil

enroll. No. 1260/2008
COUNSEL FOR APPLICANT

ORDER

Counsel for petitioner present and stated that he has complied with the objections pointed out and filed original documents in support of the petition. He also stated that he has sent notice to the respondent and prayed time for filing an affidavit in proof of delivery. Time extended at request. Put up on 21.11.2017 at 10.30 A.M.

- sd -
K Anantha Padmanabha Swamy
Member (Judicial)